

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 11-01-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : ----

PETITION NUMBER : CP/IBC/198/2023

NAME OF THE PETITIONER : Rajendra Agro Industries

NAME OF THE RESPONDENT(S) : Shri Govindaraja Mills Pvt Ltd

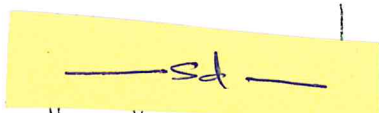
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER

Ld. Counsel Mr. R.Mukund Rao appears for the Petitioner. Ld. Counsel Mr. Pawan Jhabakh appears for the Respondent/CD.

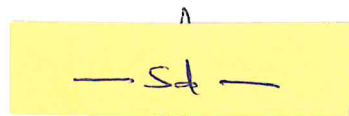
Counsel for the Petitioner submits that he has filed a Memorandum of Settlement vide e-filing Diary No. 226 dated 11/01/2023. Counsel stated that they have signed an agreement and withdrawing the case and as the parties have entered into an agreement which was confirmed by both the Counsels. As the issues having been settled through a settlement agreement between the contesting parties case is disposed of and treated as withdrawn with the liberty to approach the tribunal at a later date.

Disposed of.



RAVICHANDRAN RAMASAMY
Member (Technical)

vm



JYOTI KUMAR TRIPATHI
Member (Judicial)